

IN THE HIGH COURT OF **ORISSA, CUTTACK**

Institution of Applications for issue of Certified
Copies.

Report on :08-07-2026

Date : 08.07.2026

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
805/2026	08.07.2026	BLAPL-6668/2026	M.MOHANTY	C.O.		Order Dtd. 2026-07-07	
806/2026	08.07.2026	BLAPL-4715/2026	M.JENA	C.O.		Order Dtd. 2026-07-07	
807/2026	08.07.2026	BLAPL-4601/2026	M.PAGAL	C.O.		Order Dtd. 2026-07-07	
809/2026	08.07.2026	BLAPL-4731/2026	R.SETHI	C.O.		Order Dtd. 2026-07-07	
810/2026	08.07.2026	BLAPL-4612/2026	S.SAHOO	C.O.		Order Dtd. 2026-07-07	
812/2026	08.07.2026	BLAPL-4855/2026	H.BARIK	C.O.		Order Dtd. 2026-07-07	
813/2026	08.07.2026	BLAPL-4632/2026	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-07-10	
815/2026	08.07.2026	BLAPL-4885/2026	U.P.BAG	C.O.	COURT NO. 3	Order Dtd. 2026-07-07	
817/2026	08.07.2026	BLAPL-4526/2026	B.B.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-07-07	
818/2026	08.07.2026	BLAPL-4535/2026	B.B.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2026-07-07	
819/2026	08.07.2026	BLAPL-4974/2026	D.K.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-07	
821/2026	08.07.2026	BLAPL-4215/2026	R.B.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-07-07	
822/2026	08.07.2026	BLAPL-4571/2026	M.JENA	C.O.	COURT NO. 3	Order Dtd. 2026-07-07	BAIL-1
824/2026	08.07.2026	ABLAPL-5334/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-20	BAIL-2
825/2026	08.07.2026	ABLAPL-580/2026	G.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	BAIL-1
827/2026	08.07.2026	ABLAPL-3771/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-29	BAIL-1
828/2026	08.07.2026	ABLAPL-6222/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-17	BAIL-2
830/2026	08.07.2026	ABLAPL-6800/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-19	BAIL-2

833/2026	08.07.2026	WP (C) – 16475/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
834/2026	08.07.2026	WP (C) – 20165/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4
835/2026	08.07.2026	WP (C) – 20076/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
837/2026	08.07.2026	CRLMP– 679/2026	K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
838/2026	08.07.2026	CRLMC– 4401/2025	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
839/2026	08.07.2026	CRLA– 1472/2025	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
840/2026	08.07.2026	CRLA– 476/2026	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
841/2026	08.07.2026	CMP– 1072/2026	DJ SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
842/2026	08.07.2026	CMP– 1044/2026	S PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
843/2026	08.07.2026	CMP– 1042/2026	R MALICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
844/2026	08.07.2026	CRLREV– 311/2009	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	CRIMINAL REVISION
845/2026	08.07.2026	CMP– 916/2026	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
846/2026	08.07.2026	RSA– 149/2025	SK BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-07-23	SECOND APPEAL
847/2026	08.07.2026	CRLREV– 341/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-04	
848/2026	08.07.2026	CRLMP– 822/2026	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-06	
849/2026	08.07.2026	CRLMP– 810/2026	MS HASAN	C.O.	COURT NO. 17	Order Dtd. 2026-07-03	
850/2026	08.07.2026	CRLMP– 769/2026	MS HASAN	C.O.	COURT NO. 8	Order Dtd. 2026-06-25	
851/2026	08.07.2026	CRLMP– 743/2026	MS HASAN	C.O.	COURT NO. 8	Order Dtd. 2026-07-06	
852/2026	08.07.2026	WA– 1745/2023	J.R.NAYAK	C.O.	COURT NO. 8	Judgement Dtd. 2026-06-30	WRIT APPEAL
853/2026	08.07.2026	CRLMC– 2083/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	
854/2026	08.07.2026	WP (C) – 12148/2019	B.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)

855/2026	08.07.2026	WP (C) – 12334/2026	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-02	WRIT BRANCH (DIVISION BENCH-2)
856/2026	08.07.2026	WP (C) – 16755/2026	R.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-02	WRIT BRANCH-3
857/2026	08.07.2026	WP (C) – 18105/2026	N.MUKHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-23	
858/2026	08.07.2026	WP (C) – 20126/2026	J. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	WRIT BRANCH-6
859/2026	08.07.2026	WP (C) – 20092/2026	J. PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	
860/2026	08.07.2026	WP (C) – 20402/2026	A. K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	WRIT BRANCH-8
861/2026	08.07.2026	WP (C) – 20222/2026	J. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	
862/2026	08.07.2026	BLAPL- 4871/2026	J.PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07	
863/2026	08.07.2026	WP (C) – 32119/2024	A. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-03	WRIT BRANCH-4
864/2026	08.07.2026	BLAPL- 3179/2026	P.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07	
865/2026	08.07.2026	WP (C) – 17891/2026	P. K. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	
866/2026	08.07.2026	BLAPL- 5266/2026	A.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07	
867/2026	08.07.2026	WP (C) – 8978/2026	G. N. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-08-24	WRIT BRANCH-2
869/2026	08.07.2026	BLAPL- 4031/2026	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
870/2026	08.07.2026	WP (C) – 20685/2026	B. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-8
871/2026	08.07.2026	BLAPL- 5285/2026	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
872/2026	08.07.2026	WP (C) – 20330/2026	B.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-1
873/2026	08.07.2026	BLAPL- 4741/2026	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	

874/2026	08.07.2026	WP (C) – 20328/2026	B.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-8
876/2026	08.07.2026	WP (C) – 19867/2026	B.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-7
877/2026	08.07.2026	BLAPL– 1871/2026	D.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
878/2026	08.07.2026	WP (C) – 8525/2026	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-01	WRIT BRANCH-1
879/2026	08.07.2026	WP (C) – 19852/2026	B. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-5
880/2026	08.07.2026	WP (C) – 19495/2026	P. N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-5
881/2026	08.07.2026	WP (C) – 20161/2026	R. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-3
882/2026	08.07.2026	WP (C) – 20112/2026	K. N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
883/2026	08.07.2026	WP (C) – 20115/2026	K. N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-8
884/2026	08.07.2026	WP (C) – 18895/2025	R. K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
885/2026	08.07.2026	WP (C) – 20686/2026	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	
886/2026	08.07.2026	WP (C) – 438/2026	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-1
887/2026	08.07.2026	WP (C) – 18817/2026	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-4
888/2026	08.07.2026	WP (C) – 15930/2026	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-05-21	WRIT BRANCH-6
889/2026	08.07.2026	WP (C) – 20283/2026	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-3
890/2026	08.07.2026	WP (C) – 19903/2026	M. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-08-03	WRIT BRANCH-8
891/2026	08.07.2026	WP (C) – 19810/2026	R. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-08-24	
892/2026	08.07.2026	WP (C) – 20680/2026	A. C. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-3)

893/2026	08.07.2026	WP (C) – 20634/2026	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-28	WRIT BRANCH-7
894/2026	08.07.2026	WP (C) – 20636/2026	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-28	
895/2026	08.07.2026	WP (C) – 20641/2026	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-28	
896/2026	08.07.2026	WP (C) – 20645/2026	P. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-28	
897/2026	08.07.2026	WP (C) – 20254/2026	T. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
898/2026	08.07.2026	WP (C) – 16149/2026	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
899/2026	08.07.2026	WP (C) – 20425/2026	P. K. PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-5
900/2026	08.07.2026	WP (C) – 20421/2026	P.K. PATTNAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
901/2026	08.07.2026	WP (C) – 20419/2026	P.K. PATTNAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
902/2026	08.07.2026	CMP– 1205/2024	S.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	
903/2026	08.07.2026	CRLMC– 894/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-30	CRIMINAL MISC
904/2026	08.07.2026	CONTC– 4421/2025	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2026-07-07	
905/2026	08.07.2026	CRLMC– 2085/2026	J.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07-27	
906/2026	08.07.2026	CRLMC– 2088/2026	J.BEHERA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL MISC
907/2026	08.07.2026	FAO– 643/2026	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	
908/2026	08.07.2026	FAO– 681/2026	S.K.RATH	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	
909/2026	08.07.2026	FAO– 365/2026	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	
910/2026	08.07.2026	FAO– 680/2026	S.K.RATH	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	
911/2026	08.07.2026	WP (C) – 20422/2010	P K RATH	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	WRIT BRANCH-5
912/2026	08.07.2026	FAO– 395/2026	D.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-01	
913/2026	08.07.2026	FAO–	D.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-07-01	

		358/2026			6		
914/2026	08.07.2026	WP (C) – 20422/2010	P CH DASH	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	WRIT BRANCH-5
915/2026	08.07.2026	FAO– 639/2026	S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	
916/2026	08.07.2026	RSA– 156/2026	G.SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	SECOND APPEAL
917/2026	08.07.2026	WP (C) – 21524/2010	P K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-2
918/2026	08.07.2026	RSA– 627/2025	M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	
919/2026	08.07.2026	WP (C) – 21524/2010	P CH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-2
920/2026	08.07.2026	WP (C) – 22998/2010	P K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-3
921/2026	08.07.2026	CRLREV– 279/2026	R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-08-12	
922/2026	08.07.2026	WP (C) – 22998/2010	P CH DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-07	WRIT BRANCH-3
923/2026	08.07.2026	WP (C) – 20327/2026	PRASANTA KU PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	
925/2026	08.07.2026	WP (C) – 9017/2014	G B PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-8
926/2026	08.07.2026	WP (C) – 20569/2026	MANGULU NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-1
927/2026	08.07.2026	WP (C) – 324/2015	H K MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-6
929/2026	08.07.2026	WP (C) – 324/2015	P K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-6
932/2026	08.07.2026	WP (C) – 1375/2026	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-30	
934/2026	08.07.2026	WP (C) – 13326/2015	G C JENA	C.O.	COURT NO. 17	Order Dtd. 2026-07-06	WRIT BRANCH-1
935/2026	08.07.2026	WP (C) – 1375/2026	S. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-06-30	
937/2026	08.07.2026	WP (C) – 1375/2026	S. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-06-30	
938/2026	08.07.2026	WP (C) –	G C JENA	C.O.	COURT NO.	Order Dtd. 2026-07-07	WRIT

		14308/2015			17		BRANCH-2
940/2026	08.07.2026	WP (C) – 19776/2016	N K ROUT	C.O.	COURT NO. 17		WRIT BRANCH-2
942/2026	08.07.2026	WP (C) – 19494/2020	B MAHALI	C.O.	COURT NO. 17	Order Dtd. 2026-07-07	WRIT BRANCH-8
944/2026	08.07.2026	WP (C) – 5063/2025	S DHIR	C.O.	COURT NO. 1	Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-2)
945/2026	08.07.2026	WP (C) – 1990/2026	J LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-03-17	
948/2026	08.07.2026	WP (C) – 7838/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08-17	
949/2026	08.07.2026	WP (C) – 13191/2026	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	
950/2026	08.07.2026	ABLAPL- 7345/2026	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	
952/2026	08.07.2026	WP (C) – 16959/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	WRIT BRANCH-8
956/2026	08.07.2026	WP (C) – 19652/2026	S K DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	
958/2026	08.07.2026	WP (C) – 20210/2026	J LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	WRIT BRANCH-5
959/2026	08.07.2026	WP (C) – 20208/2026	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	
960/2026	08.07.2026	WP (C) – 20566/2026	G C BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6
963/2026	08.07.2026	WP (C) – 14007/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	
966/2026	08.07.2026	WP (C) – 5106/2015	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	WRIT BRANCH-2
970/2026	08.07.2026	FAO- 649/2026	I.C.SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-09-17	MISC. APPEAL SEC.
971/2026	08.07.2026	FAO-65/2026	I.C.SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	MISC. APPEAL SEC.
972/2026	08.07.2026	FAO-65/2026	I.C.SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	MISC. APPEAL SEC.
974/2026	08.07.2026	CRLMC- 2086/2026	SWAGATIKA PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	

975/2026	08.07.2026	CRLMC-2073/2026	A.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07-27	
977/2026	08.07.2026	CRLMC-1993/2026	J.LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-07-02	
978/2026	08.07.2026	CRLMC-2070/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	
979/2026	08.07.2026	WP (C) - 18716/2026	R. C. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	WRIT BRANCH-6
980/2026	08.07.2026	CRLMC-1841/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	
981/2026	08.07.2026	WP (C) - 20464/2026	R. C. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	WRIT BRANCH-2
982/2026	08.07.2026	CRLMC-1840/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	
983/2026	08.07.2026	WP (C) - 20460/2026	R. C. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	WRIT BRANCH-2
984/2026	08.07.2026	WP (C) - 20455/2026	R. C. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	
986/2026	08.07.2026	WP (C) - 18224/2026	R. C. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	
987/2026	08.07.2026	WP (C) - 17824/2026	R. C. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07	WRIT BRANCH-2
989/2026	08.07.2026	WP (C) - 18083/2026	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	WRIT BRANCH-2
990/2026	08.07.2026	WP (C) - 19308/2026	N.D.TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	WRIT BRANCH-4
991/2026	08.07.2026	WP (C) - 18077/2026	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	WRIT BRANCH-7
992/2026	08.07.2026	WP (C) - 18033/2026	M. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-08-20	
993/2026	08.07.2026	RPFAM-337/2025	S.MOHARANA	C.O.	COURT NO. 16	Order Dtd. 2026-07-20	
994/2026	08.07.2026	WP (C) - 20415/2026	B. K. PRADHANI	C.O.	COURT NO. 16	Order Dtd. 2026-07-07	
995/2026	08.07.2026	TRP (C) - 172/2026	M.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-08-17	
996/2026	08.07.2026	TRP (C) - 163/2026	A.K.MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-08-17	
013/2026	08.07.2026	FAO-664/2019	D.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-07-01	MISC. APPEAL SEC.
016/2026	08.07.2026	WP (C) - 12667/2026	PRASANTA KUMAR PATRI	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	WRIT BRANCH-8

021/2026	08.07.2026	WP (C) – 36788/2025	PRASANTA KUMAR PATRI	C.O.	COURT NO. 16	Order Dtd. 2026-07-06	WRIT BRANCH-8
022/2026	08.07.2026	CRLA- 1054/2023	S.MOHANTY	C.O.	COURT NO. 16	Judgement Dtd. 2026-06-25	CRIMINAL APPEAL
023/2026	08.07.2026	ABLAPL- 4835/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-04	BAIL-2
025/2026	08.07.2026	ABLAPL- 3943/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-30	BAIL-1
034/2026	08.07.2026	BLAPL- 4923/2026	C.R.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	
037/2026	08.07.2026	BLAPL- 5035/2026	C.R.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	BAIL-2
047/2026	08.07.2026	WP (C) – 8925/2026	S. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-29	WRIT BRANCH-1
048/2026	08.07.2026	WP (C) – 8925/2026	S. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-29	WRIT BRANCH-1
051/2026	08.07.2026	WP (C) – 8925/2026	M. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-29	WRIT BRANCH-1
054/2026	08.07.2026	WP (C) – 20041/2026	B.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
055/2026	08.07.2026	WP (C) – 19530/2026	B. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-03	WRIT BRANCH-6
057/2026	08.07.2026	WP (C) – 16868/2026	T. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
059/2026	08.07.2026	WP (C) – 16554/2026	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-6
061/2026	08.07.2026	WP (C) – 20174/2026	B. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	
062/2026	08.07.2026	WP (C) – 20187/2026	S. C. D. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH-1
077/2026	08.07.2026	BLAPL- 5043/2026	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	
098/2026	08.07.2026	BLAPL- 4775/2026	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-07	BAIL-2
099/2026	08.07.2026	FAO- 760/2026	DK PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	
100/2026	08.07.2026	FAO- 726/2026	DK PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	
101/2026	08.07.2026	FAO- 707/2026	L MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-02	
102/2026	08.07.2026	FAO-	NK ROUT	C.O.	COURT NO.	Order Dtd. 2026-07-02	

		452/2025			23		
103/2026	08.07.2026	WP (C) – 20960/2022	D.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-3)
104/2026	08.07.2026	CRLMC– 893/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-30	CRIMINAL MISC
105/2026	08.07.2026	CRLMC– 1018/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-30	CRIMINAL MISC
106/2026	08.07.2026	CRLMC– 1151/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-30	CRIMINAL MISC
107/2026	08.07.2026	CRLMC– 1301/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-30	CRIMINAL MISC
108/2026	08.07.2026	CRLMC– 1307/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-30	CRIMINAL MISC
109/2026	08.07.2026	CMP– 1052/2026	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2026-07-06	
110/2026	08.07.2026	WP (C) – 25305/2011	M.R.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2026-07-03	WRIT BRANCH (DIVISION BENCH)
111/2026	08.07.2026	WA– 1887/2025	A.DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	
113/2026	08.07.2026	CRP-18/2026	S.R.SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-07-01	CIVIL REVISION
114/2026	08.07.2026	ABLAPL– 7393/2026	D P DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	
124/2026	08.07.2026	BLAPL– 4551/2026	D. P. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	
125/2026	08.07.2026	ABLAPL– 7434/2026	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	BAIL-2
130/2026	08.07.2026	ABLAPL– 7403/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	
132/2026	08.07.2026	ABLAPL– 7396/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	BAIL-1
133/2026	08.07.2026	ABLAPL– 7634/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-03	
135/2026	08.07.2026	ABLAPL– 7625/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-03	BAIL-1
808/2026	08.07.2026	WP (C) – 9929/2026	NRUSINGH CHARAN MISHRA	GENERAL		Judgement Dtd. 2026-07-03	WRIT BRANCH-4
811/2026	08.07.2026	CRLMC– 2060/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-07-06	
814/2026	08.07.2026	BLAPL– 1016/2026	DIBYA RANJAN BARIK	GENERAL		Order Dtd. 2026-03-17	
816/2026	08.07.2026	WP (C) – 13141/2026	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2026-07-02	WRIT BRANCH-3

820/2026	08.07.2026	WP (C) – 12667/2026	AJIT KUMAR SWAIN	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-8
823/2026	08.07.2026	ABLAPL- 7228/2026	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2026-07-01	
826/2026	08.07.2026	MACA- 810/2024	SOUMYA RANJAN OJHA	GENERAL		Judgement Dtd. 2026-07-03	
829/2026	08.07.2026	MACA- 538/2025	SOUMYA RANJAN OJHA	GENERAL		Judgement Dtd. 2026-07-03	
831/2026	08.07.2026	WA-804/2025	BIJAYA KUMAR NAYAK (3)	GENERAL		Order Dtd. 2026-07-07	
832/2026	08.07.2026	CRLREV- 794/2025	RAJAT KUMAR RATH	GENERAL		Judgement Dtd. 2026-07-07	
836/2026	08.07.2026	WPC (OA) – 709/2018	LAXMIKANTA TRIPATHY	GENERAL		Petition With Annexures	OA Branch
868/2026	08.07.2026	FA-353/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2012-04-06	
875/2026	08.07.2026	FA-184/1994	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-18	
924/2026	08.07.2026	CONTC (CPC) – 68/2004	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	OA Branch
931/2026	08.07.2026	WP (C) – 28751/2019	MANOJ KUMAR RANA	GENERAL		Entire Order	WRIT BRANCH-3
943/2026	08.07.2026	WP (C) – 12900/2010	SUBASH CHANDRA TRIPATHY	GENERAL		Order Dtd. 2012-04-16	
946/2026	08.07.2026	ABLAPL- 7420/2026	GURU PRASAD BEHERA	GENERAL		Order Dtd. 2026-07-07	
969/2026	08.07.2026	WP (C) – 12900/2010	SUBASH CHANDRA TRIPATHY	GENERAL		Petition	
973/2026	08.07.2026	RVWPET- 143/2025	HIRARAM BHOI	GENERAL		Vakalatnama	
976/2026	08.07.2026	WP (C) – 8810/2026	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-8
985/2026	08.07.2026	WP (C) – 8927/2019	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2
988/2026	08.07.2026	WP (C) – 8927/2019	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-2
997/2026	08.07.2026	RVWPET- 143/2025	HIRARAM BHOI	GENERAL		Entire Document	
999/2026	08.07.2026	CRLMC- 2115/2026	RAMESH BEHERA	GENERAL		Order Dtd. 2026-07-08	

000/2026	08.07.2026	WP (C) – 8632/2006	BIDYADHAR MISHRA	GENERAL		Order Dtd. 2009-11-05	
001/2026	08.07.2026	WA– 2715/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-09	
002/2026	08.07.2026	WA– 2717/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-09	
007/2026	08.07.2026	WP (C) – 6423/2018	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)
008/2026	08.07.2026	WA– 2978/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-09	
009/2026	08.07.2026	WA– 2709/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-09	
010/2026	08.07.2026	WP (C) – 14893/2017	HIRARAM BHOI	GENERAL		Entire Document	
011/2026	08.07.2026	WA– 2729/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-09	
012/2026	08.07.2026	WP (C) – 13323/2018	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6
014/2026	08.07.2026	CMAPL– 30/2021	HIRARAM BHOI	GENERAL		Entire Document	M.J.C.
015/2026	08.07.2026	WP (C) – 6376/2019	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-5
017/2026	08.07.2026	WP (C) – 14409/2018	HIRARAM BHOI	GENERAL		Entire Document	
018/2026	08.07.2026	WA– 1570/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-24	
019/2026	08.07.2026	WP (C) – 587/2025	TAHASILDAR BHUBANESWAR	GENERAL		Judgement Dtd. 2025-03-11	WRIT BRANCH-8
020/2026	08.07.2026	WP (C) – 17053/2016	HIRARAM BHOI	GENERAL		Entire Document	
026/2026	08.07.2026	WP (C) – 9123/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6
027/2026	08.07.2026	WP (C) – 34076/2025	TAHASILDAR BHUBANESWAR	GENERAL		Judgement Dtd. 2026-04-23	WRIT BRANCH-8
028/2026	08.07.2026	MACA– 429/2026	HIRARAM BHOI	GENERAL		Entire Document	
029/2026	08.07.2026	BLAPL– 12874/2025	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-06-29	

030/2026	08.07.2026	WA-2954/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
031/2026	08.07.2026	WA-2955/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
032/2026	08.07.2026	WA-3004/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	WRIT APPEAL
033/2026	08.07.2026	WA-3007/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	WRIT APPEAL
035/2026	08.07.2026	WP (C) - 5304/2019	HIRARAM BHOI	GENERAL		Entire Document	
036/2026	08.07.2026	WP (C) - 15117/2017	HIRARAM BHOI	GENERAL		Entire Document	
038/2026	08.07.2026	WP (C) - 13749/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)
040/2026	08.07.2026	WP (C) - 13086/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)
041/2026	08.07.2026	WA-3010/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	WRIT APPEAL
043/2026	08.07.2026	MACA-819/2020	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.
049/2026	08.07.2026	CONTC-6428/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-07	
052/2026	08.07.2026	WP (C) - 20815/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-07-08	
064/2026	08.07.2026	WA-3114/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
088/2026	08.07.2026	WA-3149/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
091/2026	08.07.2026	WA-3150/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
094/2026	08.07.2026	WA-3152/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
097/2026	08.07.2026	WA-3153/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
115/2026	08.07.2026	ABLAPL-7269/2026	SK SAMIM	GENERAL		Judgement Dtd. 2026-07-01	
928/2026	08.07.2026	CRLA-211/2004	MD ABID	GENERAL		Order Dtd. 2026-03-10	CRIMINAL APPEAL
930/2026	08.07.2026	OJC-7129/1994	T BAG	GENERAL		Order Dtd. 1996-06-26	
933/2026	08.07.2026	WP (C) - 14693/2014	J P KAR	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH

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936/2026	08.07.2026	FAO- 664/2019	M NAIK	GENERAL		Order Dtd. 2026-07-01	MISC. APPEAL SEC.
939/2026	08.07.2026	RSA- 158/2023	L ACHARI	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL
941/2026	08.07.2026	WP (C) - 19546/2017	B K PARDHI	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1
947/2026	08.07.2026	CMP- 1031/2025	A B MALICK	GENERAL		Order Dtd. 9999-12-31	
951/2026	08.07.2026	WP (C) - 20525/2026	A B MALICK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4
953/2026	08.07.2026	WP (C) - 20302/2026	A B MALICK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
954/2026	08.07.2026	WP (C) - 20733/2026	A B MALICK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7
955/2026	08.07.2026	WP (C) - 31398/2025	M NAIK	GENERAL		Order Dtd. 2026-06-24	WRIT BRANCH-6
957/2026	08.07.2026	ABLAPL- 6545/2026	B NAYAK	GENERAL		Order Dtd. 2026-06-24	
961/2026	08.07.2026	ABLAPL- 5634/2025	B NAYAK	GENERAL		Order Dtd. 2026-06- 24Petition,Annexure,	
962/2026	08.07.2026	ABLAPL- 6545/2026	B NAYAK	GENERAL		Order Dtd. 2026-06- 24Petition,Annexure,	
964/2026	08.07.2026	ABLAPL- 5634/2025	B NAYAK	GENERAL		Order Dtd. 2026-06- 24Petition,Annexure,	
965/2026	08.07.2026	CRLREV- 423/2025	L D SAHOO	GENERAL		Order Dtd. 2026-07-07	
967/2026	08.07.2026	WP (C) - 35275/2025	B K PARDHI	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-8
968/2026	08.07.2026	CRLA- 154/2025	C R SAHU	GENERAL		Order Dtd. 2026-07-07	
998/2026	08.07.2026	WP (C) - 14233/2026	M MOHANTY (VICKY)	GENERAL		PetitionAnnexure,	WRIT BRANCH-5
003/2026	08.07.2026	CRLREV- 993/2025	SARAT DASH	GENERAL		Order Dtd. 2026-07-07	
004/2026	08.07.2026	ABLAPL- 2209/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-07	

005/2026	08.07.2026	WP (C) – 20046/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-07	
006/2026	08.07.2026	WP (C) – 20409/2026	J. D. MUDULI	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-6
024/2026	08.07.2026	CRLMP– 793/2026	N.SAHOO	GENERAL		Order Dtd. 2026-09-20	
039/2026	08.07.2026	CRLMP– 751/2026	S K NANDA	GENERAL		Order Dtd. 2026-07-07	
042/2026	08.07.2026	WP (C) – 8084/2026	R SAHOO	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-4
044/2026	08.07.2026	WP (C) – 33518/2023	R MOHANTY	GENERAL		Order Dtd. 2023-11-01	WRIT BRANCH-2
045/2026	08.07.2026	WP (C) – 42471/2023	B N SARANGI	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-4
046/2026	08.07.2026	CRLA– 129/2005	G R JENA	GENERAL		Order Dtd. 2025-12-19	CRIMINAL APPEAL
050/2026	08.07.2026	WP (C) – 33243/2022	S D JENA	GENERAL		PetitionAnnexure,Counter,	WRIT BRANCH-6
053/2026	08.07.2026	WP (C) – 32587/2022	S D JENA	GENERAL		PetitionAnnexure,Counter,	WRIT BRANCH-5
056/2026	08.07.2026	WP (C) – 33241/2022	S D JENA	GENERAL		PetitionAnnexure,Counter,	WRIT BRANCH-6
058/2026	08.07.2026	CRLMP– 991/2022	B BEHERA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-7
060/2026	08.07.2026	WP (C) – 12193/2014	P BEHERA	GENERAL		PetitionAnnexure,Counter,	
063/2026	08.07.2026	WA– 1791/2025	A MOHANTY	GENERAL		Order Dtd. 2026-02-27	WRIT APPEAL
065/2026	08.07.2026	WP (C) – 19979/2026	D D NAIK	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-7
066/2026	08.07.2026	WP (C) – 20026/2026	T SAHOO	GENERAL		Order Dtd. 2026-07-08	
067/2026	08.07.2026	WP (C) – 20679/2026	A K MOHANTY	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-2)
068/2026	08.07.2026	WP (C) – 20423/2026	J P KAR	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-3
069/2026	08.07.2026	WP (C) – 20353/2026	J P KAR	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-8

070/2026	08.07.2026	WP (C) – 20351/2026	J P KAR	GENERAL		Order Dtd. 2026-07-08	
071/2026	08.07.2026	CRLA– 756/2025	A R PANDA	GENERAL		Order Dtd. 9999-12-31	
072/2026	08.07.2026	CONTC– 3446/2026	A DAS	GENERAL		Order Dtd. 2026-07-07	
073/2026	08.07.2026	WP (C) – 20036/2026	M NAIK	GENERAL		Order Dtd. 2026-07-06	
074/2026	08.07.2026	BLAPL– 1572/2026	J R NAYAK	GENERAL		Order Dtd. 2026-07-07	
075/2026	08.07.2026	FAO– 647/2026	A SAHOO	GENERAL		Order Dtd. 2026-07-06	
076/2026	08.07.2026	FAO– 637/2026	A SAHOO	GENERAL		Order Dtd. 2026-07-06	
078/2026	08.07.2026	FAO– 700/2026	A SAHOO	GENERAL		Order Dtd. 2026-07-06	
079/2026	08.07.2026	FAO– 776/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-06	
080/2026	08.07.2026	FAO– 777/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-06	
081/2026	08.07.2026	FAO– 781/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-06	
082/2026	08.07.2026	WP (C) – 19873/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-1
083/2026	08.07.2026	WP (C) – 20373/2026	J D MUDULI	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-8
084/2026	08.07.2026	WP (C) – 20616/2026	P BEHERA	GENERAL		Order Dtd. 2026-07-06	
085/2026	08.07.2026	WP (C) – 22767/2024	T SAHOO	GENERAL		Order Dtd. 2024-09-20	
086/2026	08.07.2026	ABLAPL– 10174/2025	P K MISHRA	GENERAL		Order Dtd. 2026-07-22	
087/2026	08.07.2026	ABLAPL– 4242/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-22	
089/2026	08.07.2026	ABLAPL–	R K BARIK	GENERAL		Order Dtd. 2026-07-07	

		7440/2026					
090/2026	08.07.2026	WP (C) – 20819/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-07	
092/2026	08.07.2026	WP (C) – 20817/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-07	
093/2026	08.07.2026	ABLAPL– 7442/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-07	
095/2026	08.07.2026	ABLAPL– 7441/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-07	BAIL-1
096/2026	08.07.2026	WP (C) – 6073/2026	K C PANDA	GENERAL		Order Dtd. 2026-07-07	
112/2026	08.07.2026	RPFAM– 158/2026	P.K.MOHANTY	GENERAL		Order Dtd. 2026-08-10	
116/2026	08.07.2026	RSA– 161/2013	H K PANDA	GENERAL		Order Dtd. 2026-03-23	SECOND APPEAL
117/2026	08.07.2026	TRP (C) – 469/2022	R BHUYAN	GENERAL		Order Dtd. 2023-06-27	M.J.C.
118/2026	08.07.2026	OJC– 12178/1997	B MOHAPATRA	GENERAL		Order Dtd. 2014-04- 30Petition,Annexure,	
119/2026	08.07.2026	OJC– 12180/1997	B MOHAPATRA	GENERAL		Order Dtd. 2014-04- 30Petition,Annexure,	
120/2026	08.07.2026	OJC– 12179/1997	B MOHAPATRA	GENERAL		Order Dtd. 2014-04- 30Petition,Annexure,	
121/2026	08.07.2026	WP (C) – 8509/2012	D P DASH	GENERAL		Order Dtd. 2026-06-23	WRIT BRANCH-8
122/2026	08.07.2026	FAO– 220/2006	S K MOHANTY	GENERAL		Order Dtd. 2021-01-28	MISC. APPEAL SEC.
123/2026	08.07.2026	WP (C) – 22043/2015	D P DASH	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-2
126/2026	08.07.2026	WP (C) – 8508/2012	D P DASH	GENERAL		Order Dtd. 2026-06-23	WRIT BRANCH-8
127/2026	08.07.2026	WP (C) – 17244/2019	N MALLICK	GENERAL		Order Dtd. 2019-09-27	WRIT BRANCH-5
128/2026	08.07.2026	WP (C) – 8903/2019	N MALLICK	GENERAL		Order Dtd. 2019-09-27	WRIT BRANCH-2
129/2026	08.07.2026	WP (C) – 23353/2023	B K SENDHA	GENERAL		Order Dtd. 2026-07-03	WRIT BRANCH-2
131/2026	08.07.2026	FA-359/1986	S S BISWAL	GENERAL		Order Dtd. 2000-08-01	
134/2026	08.07.2026	FAO–	A K PANDA	GENERAL		Order Dtd. 9999-12-31	

		459/2026					
136/2026	08.07.2026	CRLREV-686/2025	S SAHOO	GENERAL		Order Dtd. 9999-12-31	
137/2026	08.07.2026	WP (C) - 18059/2026	P K PANI	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4
138/2026	08.07.2026	WP (C) - 18055/2026	P K PANI	GENERAL		Order Dtd. 9999-12-31	
139/2026	08.07.2026	WP (C) - 20326/2026	P K DASH	GENERAL		Order Dtd. 9999-12-31	
140/2026	08.07.2026	WP (C) - 19280/2026	K R SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-4
141/2026	08.07.2026	WP (C) - 18470/2026	A S PAUL	GENERAL		Order Dtd. 9999-12-31	
142/2026	08.07.2026	WP (C) - 19145/2026	M K NAYAK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8
143/2026	08.07.2026	CMP-1069/2026	A B MALICK	GENERAL		Order Dtd. 2026-07-08	
144/2026	08.07.2026	CRLMC-2135/2026	A B MALICK	GENERAL		Order Dtd. 2026-07-08	
145/2026	08.07.2026	CRLMC-2137/2026	A B MALICK	GENERAL		Order Dtd. 2026-07-08	
146/2026	08.07.2026	TRP (C) - 3/2026	M BEHERA	GENERAL		Order Dtd. 2026-07-02	M.J.C.
147/2026	08.07.2026	WP (C) - 17900/2026	A K BISWAL	GENERAL		Order Dtd. 2026-07-02	
148/2026	08.07.2026	TRPCRL-107/2024	A S PAUL	GENERAL		Order Dtd. 2026-07-02	
149/2026	08.07.2026	ABLAPL-3304/2026	G SAHOO	GENERAL		Order Dtd. 2026-04-27	
150/2026	08.07.2026	WP (C) - 12833/2026	H K MALICK	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-7
151/2026	08.07.2026	WP (C) - 2038/2026	S SAMANTRAY	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-7
152/2026	08.07.2026	CMP-871/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-4
153/2026	08.07.2026	WP (C) - 20244/2026	P K MALICK	GENERAL		Order Dtd. 2026-04-27	WRIT BRANCH-3
154/2026	08.07.2026	WP (C) - 19968/2026	R PRADHAN	GENERAL		Order Dtd. 2026-04-27	

155/2026	08.07.2026	WP (C) – 20724/2026	R SAMAL	GENERAL		Order Dtd. 2026-04-27	
156/2026	08.07.2026	WP (C) – 20722/2026	R SAMAL	GENERAL		Order Dtd. 2026-04-27	
157/2026	08.07.2026	WP (C) – 20765/2026	R SAMAL	GENERAL		Order Dtd. 2026-04-27	
158/2026	08.07.2026	WP (C) – 17972/2026	R K SARANGI	GENERAL		Order Dtd. 2026-07-07	
159/2026	08.07.2026	WP (C) – 18117/2026	R K SARANGI	GENERAL		Order Dtd. 2026-07-07	

N I C (Software Team)